

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 937
ANSWERED ON TUESDAY THE 05TH MAY, 2015**

NATIONAL COMPETITION POLICY

QUESTION

937. SHRI K.C. TYAGI:
SHRIMATI RAJANI PATIL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government has formulated and implemented the National Competition Policy to achieve highest sustainable levels of economic growth;
- (b) if so, the details thereof and if not, the reasons therefor along with the time by which it is likely to be formulated/implemented;
- (c) the details of goals, if any, set under the said policy; and
- (d) the steps taken/being taken by Government to achieve the said goals?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) & (b) No, Sir.

(c) & (d) In view of the above, question does not arise.
